

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 83/MP/2013

Sub: Petition for illegal denial of open access by the respondents in violation of Central Electricity Regulatory Commission (Open Access in inter-State transmission) Regulations, 2008.

Date of hearing : 25.6.2013

Coram : Shri V.S. Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Sagar Power (Neerukatte) Private Limited, Bangalore

Respondent : State Load Despatch Centre, Karnataka, Bangalore
PTC India Limited, New Delhi

Parties present : Shri Anantha Narayana, Advocate for the petitioner

Record of Proceedings

Learned proxy counsel for the petitioner sought adjournment on the ground of personal difficulty of arguing counsel engaged in the matter. The request was allowed.

2. 0 The petition shall be listed for hearing on 23.7.2012.

By Order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**